

(1869) 05 CAL CK 0019

Calcutta High Court

Case No: None

Rajendra Matilal

APPELLANT

Vs

Ramnarayan Matilal

RESPONDENT

Date of Decision: May 20, 1869

Judgement

Phear, J.

I have always understood this difference between commissioners appointed by the Court and arbitrators. In the first place commissioners are officers of the Court, and act by a majority, whereas private arbitrators make their awards jointly, unless there be a clause in the submission empowering them to make by majority an award binding between the parties.